

Attack on police personnel

2774. SHRI JUGALSINH MATHURJI LOKHANDWALA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there has been a spurt in the incidents of attack on police personnel by miscreants in various parts of the country, especially in the NCT of Delhi;
- (b) if so, the details thereof; and
- (c) the steps being taken by Government to check this unhealthy trend in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) The primary responsibility with respect to 'Police' and 'Public Order' lies with the State Governments concerned, as per the Seventh Schedule to the Constitution of India. As far as NCT of Delhi is concerned, the details of cases registered by Delhi Police regarding attack on police personnel in Delhi during the last three years and the current year (upto 29.02.2020) are as under:—

Year	Number of cases registered	Number of persons arrested
2017	230	435
2018	220	451
2019	203	446
2020 (Upto 29.02.2020)	47	66

In order to avoid these types of unhealthy trends, directions have been issued by Delhi Police to their personnel to make sincere efforts to sort out grievances amicably and to avoid provocation in any form.

Drug addiction amongst youths of Jammu and Kashmir

†2775. SHRI MOTILAL VORA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that the business of drugs is spreading quickly in Jammu and Kashmir and a large number of youths have fallen to this menace;

†Original notice of the question was received in Hindi.